STATUTORY RESOLUTION

Proclamation issued by the President on the 13th February, 2025 under Article 356(1) of the Constitution in relation to the State of Manipur

MR. CHAIRMAN: Statutory Resolution; Shri Amit Shah to move the following Resolution:

"That this House approves the Proclamation issued by the President on the 13th February, 2025 under Article 356(1) of the Constitution in relation to the State of Manipur."

गृह मंत्री; तथा सहकारिता मंत्री (श्री अमित शाह): महोदय, मैं निम्नलिखित संकल्प उपस्थित करता हूँ:-

"कि यह सभा संविधान के अनुच्छेद 356(1) के अधीन राष्ट्रपति द्वारा 13 फरवरी, 2025 को मणिपुर राज्य के संबंध में जारी की गई उद्घोषणा का अनुमोदन करती है।

The question was proposed.

MR. CHAIRMAN: I now call upon the hon. Members whose names have been received for participation in the discussion. Shri Mallikarjun Kharge.

विपक्ष के नेता (श्री मल्लिकार्जुन खरगे): सर, मेरी एक विनती है कि अब समय 2 बजकर 37 मिनट्स हो रहे हैं, अगर आप इसको कल 11 बजे ले लें, तो हम इसमें बहुत कुछ कंट्रीब्यूट कर सकते हैं और ठीक ढंग से अपनी बात रख सकते हैं। ...(**व्यवधान**)... आप देखिए, हम दूसरों के जैसा जाकर नहीं आते हैं। हम सुबह से यहीं बैठे हुए हैं, यह हम बार-बार कहते हैं। मेरी आपसे विनती है कि आप इसको कल 11 बजे स्टार्ट कीजिए। यह सिर्फ दो घंटे का है, इसीलिए उस समय यह पास हो जाएगा, नहीं तो अब इसमें 5 बज जाएंगे, जो ठीक नहीं होगा। इसीलिए, मैं आपसे अपील करता हूँ। होम मिनिस्टर भी इसको मानेंगे, क्योंकि हर चीज़ को नहीं-नहीं बोलें, तो ठीक है, हमारा भी वक्त आएगा, उस वक्त हम भी नहीं बोलेंगे। ...(**व्यवधान**)...

MR. CHAIRMAN: Shri Mallikarjun Kharge to initiate the debate. You have 17 minutes. Please take the floor.

श्री मल्लिकार्जुन खरगे: यानी, मेरी रिक्वेस्ट फेल हो गई?

श्री सभापतिः नहीं..

श्री मल्लिकार्जुन खरगेः इसका मतलब तो यही हो गया न!

MR. CHAIRMAN: No; it is under consideration.

SHRI MALLIKARJUN KHARGE: What is the use of consideration? * आपको हमारा प्रोटेक्शन करना चाहिए।

MR. CHAIRMAN:This part of assertion will be deleted. क्यों? क्योंकि भारत का किसान और उसका बेटा किसी से नहीं डरता। वह किसी भी परिस्थिति में नहीं डरता।

श्री मल्लिकार्जुन खरगेः फिर आप चलाइये व्हिप।

श्री सभापतिः नहीं, यह निर्णय तो मैं पहले ले चुका हूँ। You had the occasion to make a reference about it while the Deputy Chairperson was in the Chair and the Deputy Chairperson has taken a stand. It was being reiterated. Please take the floor.

SHRI MALLIKARJUN KHARGE: Sir, for nearly two years, Manipur has been burning and the Government has totally failed in stopping the violence. वहां पर इतना violence हो रहा है और उस violence को stop करने में गवर्नमेंट फेल हो गई है। दूसरी चीज़, मैं आपको बताना चाहता हूँ कि वहां पर more than 260 people have been killed. वहां 260 लोग मारे गए। Over 60,000 people have been displaced and thousands of homes, businesses and religious sites destroyed. Families have been torn apart. Yet the BJP Government watched in silence as the State descended into chaos. More than 4,700 homes have been burnt and over 13,000 structures, including schools, hospitals and places of worship, have been destroyed. Between May 3 and July 30, 2023, over 3,000 FIRs were registered related to rape, sexual violence against women, murder, loot and arson. The Internet was shut down for 212 days, the longest blackout in Indian history. The State armouries were looted in broad day light. Sophisticated weapons, like AK-47, mortars and rocket launchers, were stolen from the police stations and also the armouries.

This situation is there, and I am surprised, the Home Minister might have visited Manipur one or two times to set right the political de-stability that was there.

* Not recorded.

That is why, Manipur has collapsed and businesses are shutting down. The GST collection has fallen and retail inflation has surged, making life unbearable for ordinary citizens. The State saw horrifying incident. सर, अगर आप चले गए, तो हमारा पूरा जोश चला जाएगा।

(MR. DEPUTY CHAIRMAN *in the Chair.*)

श्री उपसभापतिः क्या मेरे आने से जोश खत्म हो गया?

श्री मल्लिकार्जुन खरगेः सर, आपका फिक्स है। आप एक बार वहां बैठ जाते हैं, तो उधर ही देखते हैं।

श्री उपसभापतिः ऐसा नहीं है। मैं आपको भी देखता हूं।

श्री मल्लिकार्जुन खरगेः यह प्रॉब्लम है। इसके अलावा मेरी कुछ शिकायत नहीं है। चेयर पर कोई भी बैठ सकता है।

श्री उपसभापतिः आपका यह विचार पक्षपातपूर्ण भरा है।

श्री मल्लिकार्जुन खरगेः मेरे साथ बैठते हैं, लेकिन बटन दबाते वक्त 'येस' की तरफ देखते हैं। Sir, the State saw horrifying incident of sexual violence. Yet the BJP remained silent. Even after national outrage, no decisive action was taken. The Chief Minister should have taken moral responsibility and resigned on the first day itself. The BJP was working to save Prime Minister Modiji and not Manipur. So, they refused to go there. The Prime Minister, particularly, did not go there. Why? What is the reason? The entire Manipur was burning. Rapes were taking place. Sexual harassment was taking place. Houses were being burnt, but in spite of that, Modiji did not go there. He might have gone to a number of foreign countries during that period, but he did not step in Manipur. Why? It means that you do not have any interest to protect the Manipuri people. That is why, the Manipuri people have rejected you, and two MPs have come from the Congress Party. That is why, I am telling you that one should not neglect like this. You claim that you are ruling well and the State is well governed. These are your words. When Shri Rahul Gandhi had visited Manipur twice, even starting his Bharat Jodi Nyaya Yatra from the State, while the BJP people ignored people's suffering, Shri Rahul Gandhi met victims, visited relief camps and listened to all sections of the society, and delegation of Opposition MPs from both Houses also visited the State. Supreme Court judge also visited, many other NGOs also visited but not Modi ji, not

the Prime Minister. इनको फुरसत नहीं है। जहां difficulty होती है, तो वहां कभी शाह जी को भेजते हैं, कभी किरेन रिजिजु जी को भेजते हैं और कभी-कभी किसी और को भेजते हैं, जिनके पास निर्णय लेने की कोई पावर नहीं है। वे खुद यह काम कर सकते थे और इस criticism से बच सकते थे, but he did not do that. Meanwhile, Modi ji remained absent for nearly two years now, refusing to acknowledge the ground reality. People of Manipur have lost trust in the Prime Minister Modi and his State Government. The BJP has lost both the Lok Sabha seats in the State and the people have trusted the Congress Government and its candidates to represent them in the Parliament. BJP has no plan for peace. Instead of engaging with all the stakeholders and addressing their grievances, they have allowed the conflict to deepen. Their incompetence has pushed people further apart rather than bringing them together. They failed to bring people together, convince them and bring peace. Till today also, it is going on. You may not agree. हमने ठोक दिया, हमने naxalites को मार दिया और यहां क्या कर रहे हैं? आप यहां कम से कम peace तो लाइए। उस काम को कीजिए, लेकिन उस काम के लिए उन्होंने मन नहीं बनाया।

Despite the violence, the Prime Minister never visited Manipur. I have told this again and again. He has had time for election rallies across India but he could not pay a single visit to the State suffering from conflict. इलैक्शन के वक्त सब जगह गए, लेकिन वहां नहीं गए। दूसरा, जितने भी मंदिर हैं, मस्जिदें हैं, वहाँ गए, लेकिन मणिपुर के लोग who were suffering, who were crying for peace, who were dying, schools were closed there, at least, the Prime Minister could have spared some time to visit them but he failed to bring peace there.

Therefore, I demand an inquiry into this. Let them put a White Paper on the Table so that we know who was responsible for all that. We should know whether it was the fault of the State Government, whether any support was given from the Central Government or it was mere politics. All these will come out only if you inquire into this and put out a White Paper on the Table of the House. Everybody will know what is still going on in Manipur.

Sir, this is the BJP's version of governance - abandoning people in their time of need. When people needed our help, you were not there. When they were crying for food and when they were crying for peace and unity, you did not respond. Houses were burning, you never responded. Security forces, the Border Security Force, also entered the State and many police atrocities also took place. Many things were suppressed. Sir, their slogan is 'Minimum Government, Maximum Governance'. Is this your 'governance'? You could not manage a small State. You are afraid of visiting that place. This shows that the hon. Prime Minister is afraid of going there. Why are you not visiting that place? You show that you can control everything. Why are you not controlling Manipur? I again say that BJP's incompetence forced them to

impose the President's Rule in Manipur despite having 55 MLAs in the Assembly. It is a huge majority. Why have you not controlled Manipur? Why has the Party, that claim to offer a double engine Government, admitted its failure by putting the State under the President's Rule? It means you are incapable to rule. Otherwise, you would have not imposed the President's Rule. The Opposition Parties there had planned to bring No Confidence Motion, fearing which BJP imposed the President's Rule. We could have brought it. अगर आप President's Rule नहीं लगाते, तो वहाँ पर एक No Confidence Motion भी alternatively आ जाता, लेकिन आज हुआ क्या है? President's Rule was not imposed for the people of Manipur. It was not imposed for safety and security of Manipur. It is a political game. It is to save their Party. It is because they wanted to use everything in the future elections and come back again. But, this will not happen. People have already shown the result, and two MPs from the Congress Party have won from the same place. That is an eye-opener for them. Sir, the President's Rule has been imposed for safety and security, but hon. Prime Minister Modi's image is that it was imposed because the MLAs in the State revolted against the Chief Minister. He was forced to resign. The hon. Prime Minister and the hon. Home Minister never wanted him to resign. They wanted him to continue. They tried their best. But, when situation got out of control, they took this step. You are in power in the Central Government. You have got huge majority of MLAs there. Then, why have you imposed the President's Rule there? Is it a democratic way? Then, whenever we say something, your reply is, 'आपने इतने सारे किए थे, आपके जमाने में इतने President's Rule लाए गए थे' Is it the answer? For how many years will you say like this? Is it the answer? Is it your work? What is your responsibility? You must explain that to the people of Manipur and to the people of North-East. Sir, the BJP's double engine Government has completely failed in Manipur. They promised stability. Instead, they have delivered bloodshed, division and economic collapse. In conclusion, I would like to say two things. First, I would urge the hon. Prime Minister to intervene. Help the poor people of Manipur. Visit Manipur, and give a statement in this House. He never comes to this House as if this House is an untouchable House. The hon. Prime Minister never came to this House in this Session except for 15 minutes, and, at that time also, some other State Minister answered for him. Is it how you will treat this House? Is it a democratic method? Is it a democratic method? You say a lot of things to safeguard the Constitution and to safeguard the principles of Constitution. But you are not acting according to that. I would urge the hon. Prime Minister to intervene, visit Manipur, meet the affected people and give out a message for peace. When one of our States is burning under your Rule, you cannot be a bystander; you must go to the ground. What I feel and what the entire country feels is

that there is no strategy and long-term policy with respect to Manipur. It seems like every day there is a new experiment that is put into action. I will end my speech by saying that this House must send out a message of peace for the people of Manipur. The entire country stands with the people of Manipur. It is time we all came together for Manipur's future, for peace and betterment. Therefore, I ask the Government why you are hesitating to visit Manipur. Solve their problems. I can say that at least once the hon. Prime Minister should come here and give the explanation. Why didn't he go? Why didn't he visit it? What is his problem? If any Jadugar has told him not to visit, because if he visits, then he will lose power. ...(*Time-bell rings.*)... Somehow he would have got 30 more MPs. As it is, your Government is now NDA. Earlier you used to say it is the Modi Government. Now it is not a Modi Government. Now it is the NDA Government. Sir, I request you to direct or at least हमारे अमित शाह साहब, आप बोलिए, एक बार विजिट करने के लिए, वे आपकी बात बहुत सुनते हैं। आप बोलिए कि साहब, अगर आप विजिट करेंगे, तो प्रॉब्लम सॉल्व हो जाएगी। ...(**समय की घंटी**)... किरेन रिजिजु के पास तो कोई पावर नहीं है, उनको जो बोला जाता है, वही सुनना पड़ता है।

श्री उपसभापतिः थैंक यू , आपका समय हो गया।

श्री मल्लिकार्जुन खरगेः यह बात आपको belittle करने के लिए ...(**व्यवधान**)... बहुत बार ऐसा होता कि कैबिनेट में जो रहते हैं ...(**व्यवधान**)... मुझे सब मालूम है। कैबिनेट में जो होते हैं, उनमें हर आदमी की बात नहीं चलती है, केवल चंद लोगों की बात चलती है, जैसे शाह साहब की चलती है। ...(**समय की घंटी**)... जब चलता था, तब चलाया ...(**व्यवधान**)...

श्री उपसभापतिः प्लीज़, ...(**व्यवधान**)...

श्री मल्लिकार्जुन खरगेः जब मैं सरकार में था, तब चलाया और अब मैं पार्टी में हूं, तो पार्टी चला रहा हूं। ...(**व्यवधान**)... आपको पूछकर आता हूं, यह बोलकर नहीं ...(**व्यवधान**)...

श्री उपसभापतिः माननीय एलओपी, आपका काफी समय हो गया है। ...(**व्यवधान**)...

श्री मल्लिकार्जुन खरगेः आप अपनी पार्टी का एक्सपीरियंस नड्डा साहब से पूछिए, मुझसे मत पूछिए। ...(**व्यवधान**)...

श्री उपसभापतिः प्लीज़, आपका समय समाप्त हो गया। ...(**व्यवधान**)...

श्री मल्लिकार्जुन खरगेः सर, मेरा एक निवेदन है ...(**व्यवधान**)...

श्री उपसभापतिः तीन मिनट ऑलरेडी हो गए हैं। ...(**व्यवधान**)...

श्री मल्लिकार्जुन खरगेः इतनी देर तक बैठाया। ...(**व्यवधान**)... मैं एक ही मिनट बोलूंगा। मैं just उनको humiliate करने के लिए या उनको कुछ बोलने के लिए कोई टीका-टिप्पणी कर रहा हूं, ऐसा नहीं है। हम मिलकर इस प्रॉब्लम को कैसे सॉल्व कर सकते हैं, इसके लिए मैं अपील कर रहा हूं कि प्रधान मंत्री जी वहां विजिट करें, उन लोगों की समस्या का समाधान करें और law and order situation को ठीक करें। यही कहकर मैं अपनी बात को समाप्त करता हूं।

श्री उपसभापतिः धन्यवाद। डा. अजित माधवराव गोपछड़े।

डा. अजित माधवराव गोपछड़े (महाराष्ट्र)ः उपसभापति महोदय, मैं मणिपुर में राष्ट्रपति शासन लागू करने की उद्घोषणा के समर्थन पर अपना वक्तव्य देना चाहता हूं। हमारे लीडर ऑफ दि अपोजिशन ने अपनी बात रखी, लेकिन मैं यह बताना चाहता हूं कि प्रधान मंत्री जी ने मणिपुर के लिए क्या-क्या दिया है।

3.00 A.M.

उन्होंने मणिपुर में तीन नवोदय विद्यालय दिए हैं। उन्होंने मणिपुर में राष्ट्रीय खेल विश्वविद्यालय की स्थापना की है। इसके बारे में मैं यह कहना चाहता हूँ कि प्रधान मंत्री जी ने यहाँ 10,440 करोड़, कांग्रेस से 5 गुणा ज्यादा, निधि दी है। मैं इसके बारे में यहाँ ज्यादा बात नहीं करना चाहता हूँ। आप इसको राजनीतिक चश्मे से मत देखिए।

माननीय उपसभापति जी, मणिपुर की स्थिति पर हमें राजनीति से ऊपर उठ कर सोचना होगा। इस समय यह राज्य की स्थिरता का विषय है। मैं यहाँ राष्ट्रपति शासन लगाने के विषय का पूरी तरह से समर्थन करके अपनी वाणी को विराम देता हूँ। धन्यवाद।

श्री उपसभापतिः धन्यवाद। श्री देरेक ओब्राईन जी। ...(**व्यवधान**)... जयराम जी, प्लीज़ सीट पर बैठ कर टिप्पणी नहीं करें। प्लीज़।

SHRI DEREK O'BRIEN (West Bengal): Sir, 3,80,000 kilometres! That is the number. It is 3,80,000 kilometres. We have done a calculation that in the last 22 months, how much the Prime Minister of India has travelled nationally and internationally. I may be wrong by a thousand kilometres this way or that way, but it is 3,80,000 kilometres. That is a lot of kilometres! One more number is, 3,80,000 kilometres is the distance from Planet Earth to the Moon. It is the distance from Planet Earth to the Moon. But the same man could not take a flight of 2,400 kilometres to a State called Manipur. I can carry on with numbers, but I want to stay with Manipur. Otherwise, I can start

that you thought you would get 400; you didn't get 350; you dropped below 303; you would be happy with 272; and, now you are a creaky and shaky coalition with 240.

Sir, I went to Manipur with my colleagues because the All India Trinamool Congress and Ms. Mamata Banerjee sent us there. We went there in July. We got as far as the airport; we spent the day there; we met a few people. We couldn't go in, but we tried. Then, all the Opposition Parties, a few months later, went to the hon. President and presented our case to the President of India. It has been 22 months; and, now, after these 22 months, we are here today.

Sir, there has been prolonged violence. Children, orphans, women, men, the elderly, shopkeepers and everyone have been affected. The problem is, 22 months have finished, but you are still so arrogant that you won't even acknowledge that there is a problem. That's your problem. Show some humility. First, acknowledge that there is a problem. And worse still, you go and talk to the people. When I met one simple man and his young wife, he told it to me very beautifully. He said, at that time when it starts, for every month this problem lasts and festers as a wound, it will take years to fix. Twenty-two months, Mr. Prime Minister, through you, I say, will take 22 years to fix in that State.

Sir, we are a Council of States. And what are you trying to do? On the last day of this Parliament Session, you brought this Resolution; you could not have brought the Statutory Resolution on day one and discussed it. Who are you trying to show it from the Council of States at 3 o'clock in the morning? What 3 o'clock, if you bring it at 5 o'clock, we will be here to discuss it! Did you see what happened just now? Did you see what happened? A BJP Member was given 15 minutes to speak on Manipur. I saw two people, floor managers, going and requesting him to cut it down and finish it in two. He finished in two minutes. Talking about Manipur! Talking about love for Manipur from this Council of States and in the morning we have to hear: "Today is Rajya Sabha Day." Yes, it is Rajya Sabha Day, actually, yesterday. This is a message from the Council of States, from the Trinamool Congress. *...(Interruptions)...*

MR. DEPUTY CHAIRMAN: Please.

SHRI DEREK O' BRIEN: Sir, if he starts heckling, that is a bad example for all of us. *...(Interruptions)...* If you want to interrupt, I would yield, speak! *...(Interruptions)...* Come on. When Trinamool speaks from the back, four Ministers interrupt. Allow us to speak. I have not spoken at all in this Session. I have not made a single speech. Allow me to speak. If I say something unparliamentary, throw it out. *...(Interruptions)...* The message from the Council of States to the hills and the valleys of Manipur, is that "We

are with you". From the Council of States to Kerala, we are with you. From the Council of States to Goa -- where you are trying to turn it into a concrete jungle -- we are with you. And Bengal, we all know about Bengal. Rs. 1.75 lakh crores, we would not go there today! Manipur; what is their fault? They are Indian citizens, Hindus, Muslims, Catholics, Protestants, Baptists, they are all there. Why are you doing this to them? And worse still, the irony is, we are discussing this State in the way we are doing this in Parliament, in the dead of night, three in the morning. No TV channels, no prime time. Why? Look at Manipur during the day. Look at Manipur in the eye and talk to Manipur. *...(Interruptions)...* Night means it is sinister. And do not tell us about endurance because I come from a Party where my Leader, for farmers, went on a hunger strike for 26 days. So never talk to me about endurance. You talk about women, what do you do to the women of Manipur? Do you not remember that picture which went international, those two women? *...(Interruptions)...* Women, women, women! Do not talk to us about women. You have 14 per cent to 15 per cent in Parliament. We have 39 per cent who have won elections and come. We do not have any MLAs in Manipur, we do not have a party in Manipur but we are still there for Manipur. That is the spirit of the Council of States. That is the spirit. *...(Interruptions)...* Let us not……*(Interruptions)...*

MR. DEPUTY CHAIRMAN: Please. *...(Interruptions)...*

SHRI DEREK O' BRIEN: Very good, very good! *...(Interruptions)...* Beautiful! Sir, I seek your protection. It is 3 o'clock in the morning.

And before I end, there are two more points. One is, as an Opposition, like-minded parties, we have been asking from day one. Choose a subject and give us a two-and-a-half hour discussion. Nothing! But we will still discuss at 2 a.m., 3 a.m. Very good, we will discuss. Give Opposition one notice. One notice! No, you do not. The problem is, I started with numbers so I will finish with numbers. You think you are 56 inch -I am not referring to any individual - but this morning, you were reminded, you are not 56 inch. You are 26 percent. If you have not understood the tariff, then understand it now. My Prime Minister, your Prime Minister, our Prime Minister, is in Bangkok and I wish him well and he has gone on official work. Good, Sir. My request, on behalf of my Party and us here and maybe the people of Manipur, is a very simple ten words' text message to him and nothing more. It is ten words' text message. Please text the hon. Prime Minister tonight and I quote. This is not from any holy book. I will tell you who wrote it, but these are beautiful ten words and I want to leave

with this message. 'When you hurt people, they begin to love you less.' This is by Arundhati Roy, of her beautiful book, 'The God of Small Things'. Thank you, Sir.

MR. DEPUTY CHAIRMAN: Now, Shri A. A. Rahim, three minutes.

SHRI A. A. RAHIM (Kerala): Sir, as Shri Derek O' Brien said that, the time is 3.15 a.m. in the clock, and without sleep, we are here to discuss this Statutory Resolution to extend the President's Rule in Manipur. But, a State has been unable to sleep since May, 2023. The Government is not ready to disclose in this House as to how many number of people were killed there, the number of places of worship were attacked or the number of women raped. Moreover, where is our hon. Prime Minister? Where is our hon. Prime Minister? Where is our hon. Prime Minister? Our hon. Prime Minister, Shri Narendra Modi, has not yet visited Manipur! Where is he? Why did not he visit Manipur? Manipur is a continuation of Gujarat. That is my party's stand. Sir, it has become an experimental laboratory for the *Sanga Pariwar*. Everything that has happened in Manipur was orchestrated. Sir, once in Gujarat, they targeted a particular community, now, they are targeting another particular community. The Government's claim is there are ethnic clashes between two ethnics in Manipur. I agree to that. But, at the same time, I would like to ask a question as to why have Christian churches became the primary target. I went to Manipur. I visited Manipur as part of the INDIA bloc delegation. I went there. I saw that many Christian institutions, including hostels, schools were attacked. It was pre-planned and well-calculated. Churches were blown up using domestic gas cylinders. It is not just in Manipur. Even yesterday, in Jabalpur, we witnessed increasing attacks against Christians across the country. As I mentioned here earlier, the Government is not ready to provide data on attacks against Christians. I have a bitter experience in this House. I asked a Question in the Rajya Sabha, in this Budget Session, regarding the attacks against Christians. The Government have no data.

Before I conclude, I would like to speak about *Nari Shakti*. No one can forget the sisters who were forced to parade naked in Manipur. Nobody can forget! ...(*Time-bell rings.*)...

MR. DEPUTY CHAIRMAN: Please finish.

SHRI A. A. RAHIM: Sir, I am going to conclude. I conclude. There is blood on every road you took to power. There is blood on your hands even as you continue to hold power. Sir, I would like to conclude.

MR. DEPUTY CHAIRMAN: Thank you. ...(*Time-bell rings.*)... Thank you.

SHRI A. A. RAHIM: Sir, I would like to say two lines in Malyalam.

[&] "*Old palaces and their chambers*
Shall become mere monuments,
Through tunnels bereft
Of light
Sultans will flee;
Then my children
With sleepless eyes,
Will stand and watch
Those scenes unfold."

MR. DEPUTY CHAIRMAN: Thank you. ...(*Time-bell rings.*)... Now, Dr. Kannimozhi NVN Somu; six minutes.

DR. KANIMOZHI NVN SOMU (Tamil Nadu): Mr. Deputy Chairman, Sir, today, this House debates the fate of Manipur. Earlier, the House has discussed the fate of many other concerning issues. However, this authoritarian Government is disregarding all our key democratic concerns.

But, let us be clear that this is not about restoring democracy; but this is about BJPians' authoritarian ambitions! For months, Manipur has burned. Homes were torched. Communities torn apart and the State plunged into unprecedented violence. Yet, the Prime Minister remained silent. Hon. Deputy Chairman, Sir, we the Opposition MPs demanded the Chair to allow us to speak on the Manipur issue during the initial days of this Session, but that was refused. As a result, many lost their lives, faced displacements and the rest are living refugee life in their own soil. Hon. Deputy Chairman, Sir, the President's Rule is not a remedy. It is an excuse, a cover-up and a direct assault on India's federalism and secularism as it is a clear misuse of Article 356. Forty-six days later, what has President's Rule achieved? Have the displaced people returned home? No! Has justice been served? No! Has normalcy been restored? No! Has the Union laid out a concrete peace plan? No! Instead, Manipur remains under the BJP's unconstitutional occupation. Sir, this is not

[&] English translation of the original speech delivered in Malayalam.

the first time the BJP has manipulated the crisis to seize power. There is a clear BJP's pattern of political conspiracies. One, engineer a crisis or allow one to escalate. Two, let the Government collapse while pretending to be helpless. Three, impose President's Rule and rule it from Delhi. Four, manipulate elections and install a puppet regime. This is what they have been doing. I have proof for this, Sir. They did it in Jammu and Kashmir in 2018, dissolved the State Assembly and placed J&K under the President's Rule before stripping it of into the Statehood. Madhya Pradesh, in 2020, bought the MLAs, toppled the Government and took control. In Maharashtra, in 2022, split the ruling party, hijacked power and made a mockery of democracy. And, in Jharkhand, in 2024, used Central agencies to hound the Chief Minister and destabilise governance. And now, Manipur is the latest victim. Unable to answer the world for the uncontrolled violence, you have now dissolved Manipur Assembly. If we allow this today, we will be the next State. Hon. Deputy Chairman, Sir, Article 356 of the Constitution was meant to be the last resort and not a political weapon. Dr. Ambedkar, the then Chairman of the Drafting Committee of the Constitution of India, referred to Article 356 as a dead letter of the Constitution. In the Constitution Assembly debate, it was suggested that Article 356 is liable to be abused for political gains. At that time, Dr. Ambedkar replied, "I share the sentiments that such articles will never be called into operation and they would remain a dead letter. If at all, they are brought into operation, I hope the President, who is endowed with those powers, will take proper precautions before actually suspending the administrations of the provinces. I hope the first thing he will do would be to issue a mere warning to a province that has erred, the things that were not happening in the way which has to be intended to happen in the Constitution. If that warning fails, the second thing for him to do will be an order for election allowing the people of the province to settle matters among themselves. It is only when these two remedies fail, they would have to resort to this article." Our hon. Prime Minister and the hon. Home Minister have consistently criticized the Emergency Rule imposed on India from 25th June, 1975 to 21st March, 1977. They both addressed the concerns on the Parliament, the same floor and even outside. Our Prime Minister referred to the Emergency period as dark days and our Home Minister referred to the Emergency as killing of democracy. Are they contradicting their own statements? Where is the concern over killing democracy or democratic principles? Does this concern not apply to Manipur crisis, Sir? Let us recall S.R. Bommai Vs. Union of India (1994) judgment, where the Supreme Court ruled: "The Government must explore all democratic alternatives before recommending the President's Rule. President's Rule cannot be used for political convenience. The judicial review is essential to prevent its misuse." Now let me ask

you, through you, Sir, did the Governor attempt to form an alternative Government? No! Was there an all-party consultation before imposing central rule? No! Has the BJP given a timeline for restoring democracy? No! I would like to recall my supplementary question on the National Testing Agency on conducting entrance examination. Our hon. Education Minister said, 'This NDA/BJP Government is abiding by the order of the Supreme Court.' In this Manipur issue, what is the Government's stand? Are you not abiding by the Supreme Court order? Hon. Deputy Chairman, Sir, let us look at the facts. Manipur is still in chaos. The perpetrators of violence remain free. Victims have received no justice. People live in fear under the BJP police state. The appeal and deadlines issued twice by the Governor to surrender the looted weapons have resulted in a lukewarm response, both in the valleys and in the hills, while the Home Minister's directive to restore movement on the highways from March 8th have been bluntly rejected by the Kuki organizations. Leaders of the two communities have opined that instead of trying to initiate talks, the Centre was trying to impose peace, thus making the road towards peace bumpy. The Government is trying to forcefully impose peace without any headway for talks. ...(*Time-bell rings.*)...

MR. DEPUTY CHAIRMAN: Please conclude.

DR. KANIMOZHI NVN SOMU: Yes, Sir, I am concluding. If BJP truly cared, it would have immediately initiated peace talks between all communities, ensure relief compensation and rehabilitation for the victims. Thank you.

MR. DEPUTY CHAIRMAN: Thank you. Now, Shri Sanjay Singh.

श्री संजय सिंह (राष्ट्रीय राजधानी क्षेत्र, दिल्ली): मान्यवर, मुझे याद है कि जब मैंने मणिपुर के विषय पर अपना विरोध दर्ज कराया था, तब मुझे लगता है कि हिंदुस्तान के संसदीय इतिहास में, जब से संसद बनी है, यदि कोई सदस्य सबसे लंबे समय तक निलंबित रहा है, तो वह मैं ही रहा हूँ, क्योंकि मैंने मणिपुर का मुद्दा उठाने का प्रयास किया था। मैंने यह कोशिश की थी कि आप वहाँ के लोगों का दर्द सुन लें, उनकी तकलीफों को समझ लें और उनका कोई समाधान निकालें।

मेरी गलती यह थी कि मैं नारे लगाते हुए सदन के वेल में चला गया था, जिसके बाद मुझे 11 महीने तक निलंबित रखा गया। पहले मुझे एक सत्र के लिए निलंबित किया गया था, लेकिन सत्र के अंतिम दिन इसकी अवधि बढ़ा दी गई।

सर, इसमें चिंता की कोई बात नहीं है। आप मुझे 11 महीने तक निलंबित रखें या मार्शल से बाहर निकलवा दें - आप सत्ता में हैं, आप कुछ भी कर सकते हैं। लेकिन इस देश के जायज़ मुद्दों को उठाने से हम नहीं रुकेंगे। यदि देश का कोई हिस्सा जल रहा है, यदि वहाँ दंगे, फसाद, लड़ाई

और झगड़े हो रहे हैं, तो इस सदन का सदस्य होने के नाते हम एक नहीं, बल्कि एक हज़ार बार इन मुद्दों को उठाएँगे।

माननीय गृहमंत्री जी वहाँ गए थे। वे 10-15 दिन वहाँ की स्थिति का जायज़ा लेकर आए थे। मुझे याद है कि उन्होंने अपनी पार्टी की बैठक बुलाई थी, जिसमें सभी लोगों ने अपनी राय दी। अधिकांश विपक्षी मित्रों की यह सलाह थी कि उस राज्य के मुख्यमंत्री वहाँ की हिंसा के लिए सीधे तौर पर जिम्मेदार हैं और उन्हें हटाया जाना चाहिए। जब तक वे रहेंगे, तब तक वहाँ शांति की बहाली नहीं हो सकती।

महोदय, सारे विपक्ष के लोगों की तरफ से यह एकतरफा सुझाव था। मैं उस बैठक में मौजूद था। हमने बार-बार कहा कि यदि हिंसा कराने वाले के हाथ में ही राज्य की बागडोर रहेगी, तो किसी भी हालत में वहाँ शांति स्थापित नहीं हो सकती। कुकी और मैतेई समुदायों के बीच झगड़े को केवल वही व्यक्ति सुलझा सकता है, जिसकी शांति स्थापित करने की सच्ची मंशा हो।

मणिपुर ने ऐसे-ऐसे दृश्य देखे, ऐसी-ऐसी वारदातें झेली हैं - चर्च जलाए गए, मंदिर जलाए गए, लोगों की हत्याएँ हुईं, लोगों के घर जलाए गए। इतना ही नहीं, उस दिन पूरे हिंदुस्तान का सिर शर्म से झुक गया, जब एक कारगिल योद्धा की पत्नी को निर्वस्त्र करके घुमाया गया। ...(**व्यवधान**)... उस कारगिल योद्धा ने बयान दिया। उसने कहा,"मैंने देश की सुरक्षा के लिए कारगिल की लड़ाई लड़ी, भारत माता की रक्षा की, लेकिन अपनी पत्नी को नहीं बचा पाया।" क्या यह हम सबके लिए शर्मिंदगी का विषय नहीं है? क्या यह हमारे लिए पीड़ा और दुख का विषय नहीं है? हमने उनके साथ क्या किया?

भारत के प्रधान मंत्री दो वर्षों में मात्र 36 सेकंड के लिए मणिपुर के बारे में बोले। इसी संसद में प्रधान मंत्री जी ने मणिपुर पर सिर्फ 36 सेकंड के लिए अपनी बात कही थी और संवेदना जताई थी। उन्होंने मणिपुर की स्थिति पर कहीं बात करना भी उचित नहीं समझा, जाना तो बहुत दूर की बात है। दो साल में आपको अमेरिका जाने की फुर्सत है, दुबई जाने की फुर्सत है, कतर जाने की फुर्सत है, मंगोलिया जैसे देश में जाने की फुर्सत है, लेकिन मणिपुर जाने की फुर्सत नहीं है!

आप मणिपुर के लोगों को इसका क्या स्पष्टीकरण देंगे? उन्हें क्या कारण बताएँगे? वे कैसे यकीन करें कि भारत के सबसे बड़े अभिभावक - देश के प्रधान मंत्री - उनके दर्द में उनके साथ खड़े हैं?

मान्यवर, राज्यों के प्रति आपका अलग-अलग रवैया रहता है। मान्यवर, राज्यों के प्रति आपका अलग-अलग रवैया रहता है, समझा जा सकता है। जहां विपक्ष की सरकारें हैं, उन सरकारों के प्रति आपका भेदभाव रहता है, समझा जा सकता है, लेकिन जिस राज्य में आपकी डबल इंजन की सरकार है, वहां तो आपकी दोहरी जिम्मेदारी है। दोहरी जिम्मेदारी सुरक्षा की है, रोजगार देने की है, दोहरी जिम्मेदारी उस राज्य के विकास की है, दोहरी जिम्मेदारी उस राज्य के किसानों के विकास की है। आपकी तो दोहरी जिम्मेदारी है, लेकिन जहां आपकी डबल इंजन की सरकार है, वहां ये लड़ाई, झगड़े, फसाद कब रुकेंगे? उत्तर प्रदेश की हालत देख लीजिए। कोई त्यौहार आता है, जैसे होली आती है, तो दस दिन पहले से बवाल शुरू हो जाता है। दिवाली आए, तो दस दिन पहले से बवाल शुरू हो जाता है, राम नवमी आए, तो दस दिन पहले से बवाल शुरू, ईद आए, तो दस दिन से पहले से बवाल शुरू हो जाता है। इससे आप क्या हासिल कर लेंगे? क्या मिल जाएगा? देश का एक हिस्सा मणिपुर, जहां पर पिछले दो साल से दंगे, फसाद, हिंसा,

नफरत, लड़ाई, झगड़ें चल रहे हैं, उस राज्य में अंततोगत्वा आपको राष्ट्रपति शासन लगाना पड़ा। मुझे तो लगता है कि आपको तब लगाना पड़ा और आपको तब समझ में आया, जब 2024 में आप वहां पर लोक सभा की दोनों सीटें हार गए, तब आपको लगा कि अब कुछ सुधार करने की जरूरत है, अब कोई राजनीतिक सत्ता के परिवर्तन की जरूरत है, तब आपने अपने मुख्य मंत्री को वहां से हटाया। उस मीटिंग में भी हम लोगों ने कहा था, फिर आपके सामने दोहरा रहा हूं। इसलिए मैं आपके माध्यम से कहना चाहता हूं कि माननीय गृह मंत्री जी यहां पर हैं। ...(**समय की घंटी**)... सर, बस अंतिम बात कहकर खत्म करता हूं। आपने राष्ट्रपति शासन लगाया है, वहां के लोगों का विश्वास जीतिए और चुनावी प्रक्रिया में, लोकतांत्रिक प्रक्रिया में एक आपसी भाईचारा और सहमति, जो दो समुदायों के बीच में पिछले दो सालों से बिगड़ी हुई है, उसको बहाल करने की कोशिश कीजिए। ...(**समय की घंटी**)... चुनाव की प्रक्रिया में मत जाइए। ...(**व्यवधान**)... वहां पर लोकतंत्र की बहाली कीजिए। आपका बहुत-बहुत धन्यवाद।

MR. DEPUTY CHAIRMAN: Shri Niranjan Bishi; not present. Shri Sanjay Yadav.

श्री संजय यादव (बिहार): उपसभापति महोदय, इसे रात का अंधेरा कहूं या सुबह का उजाला। मणिपुर जैसे संवेदनशील विषय पर हम रात के या सुबह के साढ़े तीन बजे डिस्कशन कर रहे हैं, जो पहले हो जाना चाहिए था।

महोदय, दो साल में मणिपुर में हिंसा, अशांति और पीड़ा का वह दौर रहा, लेकिन डबल इंजन सरकार कानों में रूई और आंखों पर पट्टी बांधकर बैठी रही। पूरे देश में रूह को कंपकपाने वाली छवियां देखीं, कैसे महिलाओं को नंगा करके सड़कों पर दौड़ाया गया। वह भयावह मंजर देखकर सभ्य समाज भी अपने अस्तित्व पर चिंता करने लगा था, लेकिन सरकार तब भी सच्चाई से मुंह मोड़ती रही। मणिपुर में curfew लगा, इंटरनेट बंद रहा, मंत्रियों के घरों पर हमला हुआ, बमबाजी हुई, अफस्पा लगा, लेकिन केन्द्र सरकार की तरफ से सुलह की कभी कोई कोशिश नहीं हुई। इसी सरकार की उदासीनता और निष्क्रियता की वजह से ही हालात बद से बदत्तर हुए।

महोदय, मणिपुर के संदर्भ में लोगों ने बहुत आवाज उठाई, लेकिन हुक्मरानों ने ही कान में निर्दयता और बेफिक्री की रूई ठूस ली हों, तो चिल्लाने से क्या फायदा होगा? Today, Manipur is sad because governance was bad and governance is bad.

सर, दो समुदाय आपस में लड़ते रहे और डबल इंजन सरकार मूक दर्शक बनकर हिंसा का खेल देखती रही। इस सरकार का कुशासन, कुनीति और कुव्यवस्था की वजह से मणिपुर में कुव्यवस्था जीत गई और शासन, न्याय और लोकतंत्र हार गया। The phrase "Government of the people, by the people and for the people", मणिपुर में पूरी तरह हार गया। सर, शरीर के किसी अंग में एक छोटा-सा भी कांटा चुभता है, तो पूरे शरीर में पीड़ा होती है। आप अंदाजा लगा सकते हैं कि इस सरकार की नाकामी की वजह से जो भयावह, अमानवीय चोट और घाव मणिपुर पर लगा, उसको पूरे देश और विश्व ने देखा। हम और आप अंदाजा नहीं लगा सकते कि भारत माता के दिल पर क्या असहनीय पीड़ा गुजरी होगी। मणिपुर मात्र एक जमीन का टुकड़ा नहीं है, वह भारत माता का एक अभिन्न अंग है। उसके strategical location हमारे देश के लिए बहुत महत्वपूर्ण है। उसको दो साल तक छोड़ देना यह दर्शाता है कि आप कितने गंभीर हैं।

मणिपुर इस नाकाम सरकार की नाकामियों की एक नुमाइश है कि सरकार कैसे function कर रही है?

महोदय, जब आपने दो साल बाद राष्ट्रपति शासन लगाया है, तब आप यह क्यों नहीं मान लेते हैं कि एक प्रशासक के तौर पर या एक सरकार के तौर पर यह आपकी विफलता थी!

महोदय, देश के हालात ही कुछ ऐसे हो गए हैं और लोगों को भी पिंजरे में बंद मुर्गों की तरह बना दिया गया है। जिसका नंबर आता है, वही चिल्लाता है, बाकी सभी दाना चुगते हैं। जिस वक्त वे निशाना बनाए जाते हैं ...(**समय की घंटी**)... महोदय, मैं लास्ट में यह भी कहूंगा कि ये देश की बात करते हैं, लेकिन ...(**व्यवधान**)...का काम करते हैं।

श्री उपसभापतिः माननीय अब्दुल वहाब जी, आप अपना भाषण आरंभ कीजिए।

SHRI ABDUL WAHAB (Kerala): Thank you, Sir, for giving me time to speak at this late hour. I had a chance to visit Manipur with my leaders and during those two days, we have seen all around Manipur. We have got friends there, business friends also, both Kukis and Meiteis, and we heard all their complaints and their problems. Within no time -- the Bishop was telling - 50 Churches were attacked there. That means, it was premeditated. So we have to have a healing touch there. We were asking for the last two years, at different times, for some sort of a discussion in Rajya Sabha on Manipur, and the PM was not visiting there.

What we have seen is, it is imperative that an Inquiry Committee should be set up to see what led to the civil riots and conflicts in Manipur. Today it can escalate into a situation of civil war in Manipur. It is learned that the Head of the Executive of the State has caught saying on tape that he has initiated this conflict in Manipur. An inquiry should be initiated against him and the failure of his Government.

The most number of UAPA cases are in Manipur and Assam. Almost 1,000 cases were filed under the UAPA in Manipur alone in the last five years. Disproportionate asset creation is one problem. It is understood that disproportionate asset creation by a section of society has created trouble in Manipur. When one community has more share and the other tribal community which lives in the hills is most marginalized, this kind of problem arises. The fundamental problem of Manipur is that we have to see what assets are going to the valley and what assets are going to hills. The Government should ensure that all the communities which live in the hills and the valley of Manipur have equal share of its assets. Around 60,000 people have been displaced and their houses demolished, properties ravaged. The budget does not give any hint or roadmap on the rehabilitation of these people. The Government must allocate special funds to rehabilitate those displaced people. The Prime Minister

has not still visited Manipur even after years of civil riots and conflict in the State. Thank you very much.

MR. DEPUTY CHAIRMAN: Thank you. Shri Sandosh Kumar P.

SHRI SANDOSH KUMAR P: Good morning, Sir.

MR. DEPUTY CHAIRMAN: Good morning!

SHRI SANDOSH KUMAR P (Kerala): I have a very pointed question to the hon. Home Minister, through you, Sir. On 22nd March, it was declared by him on the floor of this House that Naxalism and Maoism will be finished by the end of March 31st, 2026. I would like to ask him, can you tell the exact date as to when you are going to finish the crisis in Manipur. Even after 22 months, we are nowhere to a solution. Now, can you give a deadline that you are going to solve this crisis by resorting to whatever method you can? I challenge, through you, Sir, that they can't say it because they are so insensitive to the cause of Manipur and its people. I can give you a number of examples. Let me tell you that there are 5,839 words in the President's Address to the nation. We all have read it. But not even once the word, 'Manipur' was mentioned. It had 5,839 words; but never Manipur was mentioned. What more do we need to show the insensitive approach of this Government? Secondly, Sir, our Prime Minister is considered to be the man who toured around the world most after Queen Elizabeth II. She is considered the first, and the second rank goes to our hon. Prime Minister. But he never visited Manipur, which is very near, at least, from Delhi, maybe, one or two hours' journey.

Thirdly, I think, it was after Trump assuming power in the USA, this Government compelled to impose President's Rule in Manipur. There must be international compulsions. I have no hesitation stating that. I always wonder seeing the thickness of their skin. I heard the hon. Finance Minister replying to a debate on Manipur Budget. Hon. Finance Minister was trying to say that this crisis was created by the Opposition Parties. There must be some accountability. You should say, 'Who are responsible for this?' Which Government is responsible for this? The Government's double engine failure has created Manipur crisis.

(MR. CHAIRMAN *in the Chair.*)

At least, acknowledge that you are responsible. It was not our Government; it was not our political parties. Whenever there is a crisis, can you justify by citing the Congress first? Whenever there is an issue, the problem is that you always say that it was because of the Congress Government; it was because of the UPA Government. How can you move like this? There must be an acknowledgement. You should understand that it is the failure of the Union Government and the State Government led by the BJP and led by the double engine Government. Acknowledge the facts. Only then, can we move forward. I am proud that we have a party unit in Manipur. Our CPI leaders like Irawat Singh were there in Manipur and we fought for the cause of the people of Manipur. We will continue our fight and we stand with the people of Manipur. A political solution is needed. So, we have to take on board all sections and let us try to solve the issue and this political vendetta. See, the problem of hon. Home Minister and others is that they think that no one can be right against them. They should stop this syndrome. Only then this Manipur problem can be solved. Thank you.

SHRIMATI PRIYANKA CHATURVEDI (Maharashtra): Thank you so much for giving me this opportunity. सर, आज जब एलओपी ने रिक्वेस्ट की थी कि हम यह चर्चा कल करें, तब माननीय गृह मंत्री जी ने कहा था कि ऐसा क्यों है कि हम रात तक काम नहीं कर सकते हैं और मणिपुर के बारे में बात नहीं कर सकते हैं? मैं अभी देख रही हूं कि उस तरफ से कोई मणिपुर पर चर्चा ही नहीं करना चाहता है और न ही कोई उनके एलायंस वाले करना चाहते हैं। ...(**व्यवधान**)... मैं उम्मीद कर रही थी कि मुझे तीन मिनट से ज्यादा समय मिलेगा और हम चर्चा कर पाएंगे but, with all due respect to the hon. Home Minister, हमारी भी दो साल से यही मांग थी any time of Prime Minister's choosing जरा मणिपुर जाइए। मणिपुर में जो पीस की रिक्वेस्ट कर रहे हैं, हम सब रिक्वेस्ट कर रहे हैं, ऑल पार्टी मीटिंग में भी हमारी रिक्वेस्ट थी। वह आज तक पूरी नहीं हुई है। सर, ऑल पार्टी मीटिंग के बारे में संजय सिंह जी ने बताया और मैं भी उस मीटिंग में थी। वहां यह भी कहा गया था कि जो मुख्य मंत्री हैं, उनका इस्तीफा लिया जाए। मणिपुर बचाने की जगह, मुख्य मंत्री को बचाया गया। पूरे 22 महीने मणिपुर में आग लगती रही। सर, मैं महिला सांसद हूं। जब भी मणिपुर का नाम आता है, तब मुझे वही फोटो याद आती है, जिसके बारे में सबने चर्चा की है। उसे मैं अपने शब्दों में बयां भी नहीं कर सकती हूं। आज तक 250 से ज्यादा लोग मर चुके हैं, 60 हज़ार लोग बेघर हो चुके हैं, लेकिन फिर भी हमारी इस संसद में उस पर कोई व्यापक चर्चा नहीं हुई है। सर, यह मणिपुर में 11वां प्रेसिडेंट रूल है। Highest in any State post-Independence. यह तब लगा है, जब मुख्य मंत्री को बचाने के बाद, उनको पता था कि नो कॉन्फिडेंस मोशन से उनकी सरकार गिरेगी। ...(**व्यवधान**)... सर, मेरे पास डेढ़ मिनट का समय है। मैं सिर्फ एक रिक्वेस्ट करना चाहूंगी।

सर, दूसरी चीज़ मैं यहां पर कहना चाहती हूं कि एक तो महिलाओं की फोटो के साथ-साथ मुझे याद है कि पार्लियामेंट में मेरी एक कलीग थी - मैरी कॉम, जो एक स्पोर्ट्स आइकन हैं।

उनका एक रोता हुआ वीडियो आया था। उस वीडियो में उनकी एक ही अपील थी कि 'Prime Minister, please visit Manipur. 'Prime Minister, my house is burning'. सर, हमारे फॉरेन अफेयर्स के एमओएस का घर जला दिया था। वे मणिपुर के थे। वहां के एमएलएज़ थे, वे दिनों तक इंतजार करते रहे कि प्रधान मंत्री उनकी बात सुन लेंगे। उनकी भी सुनवाई नहीं हुई थी। वहां प्रेसिडेंट रूल तो लग रहा है, लेकिन गृह मंत्री जी से मेरी एक ही रिक्वेस्ट है कि वहां पर जल्द से जल्द एक इलेक्टेड सरकार हो। वहां एक इलेक्टेड गवर्नमेंट बने और जो पीस का मैसेज जाना चाहिए, वह पीस का मैसेज right from the hon. Prime Minister उन तक पहुंचे। Thank you so much. जय हिंद!

MR. CHAIRMAN: Shri Amit Shah, hon. Home Minister, to reply the discussion.

गृह मंत्री; तथा सहकारिता मंत्री (श्री अमित शाह): माननीय सभापति महोदय, आज संविधान के अनुच्छेद 356 (1) के तहत सम्माननीय राष्ट्रपति महोदया ने 13 फरवरी, 2025 को जो राष्ट्रपति शासन की उद्घोषणा की है, इसकी मान्यता के लिए मैं सदन के सामने उपस्थित हुआ हूँ। कुल मिला कर 10 वक्ताओं ने चर्चा में हिस्सा लिया है।

मान्यवर, सबसे पहले मैं स्पष्ट करना चाहता हूँ कि राष्ट्रपति शासन किसी भी तरह से डाला जाए, 356 (1) के तहत ही डाला जाता है। इसमें दो-तीन प्रकार होते हैं। एक तो कांग्रेस के शासन में होता था, ऐसे विपक्ष की सरकारें गिराने के लिए डाला जाए, जो हमने नहीं किया है। ...(**व्यवधान**)... सुनिए तो अब। दूसरा, सरकार कांग्रेस की हो, विपक्ष की हो या हमारी हो, इसको गिराने के लिए राष्ट्रपति शासन डाला जाए, कानून और व्यवस्था के नाम से, यह भी नहीं हुआ है। मान्यवर, यहाँ पर 11 फरवरी को मुख्यमंत्री ने इस्तीफा दिया और सभी लोग अखबार देख कर कह रहे हैं कि इनके खिलाफ कांग्रेस पार्टी अविश्वास का प्रस्ताव ला रही थी। मान्यवर, मैं रिकॉर्ड पर स्पष्ट करना चाहता हूँ, उस सरकार के सामने कोई अविश्वास का प्रस्ताव नहीं आया था, क्योंकि कांग्रेस के पास इतने सदस्य ही नहीं हैं, जो अविश्वास का प्रस्ताव ला सकें। मुख्यमंत्री जी ने इस्तीफा दिया, उसके बाद वहाँ के राज्यपाल से बीजेपी के 37, एनपीपी के 6, एनपीएफ के 5, जेडीयू के एक और कांग्रेस के 5 लोगों ने भी कोई दावा नहीं किया। जब किसी ने भी सरकार के गठन का दावा नहीं किया, इसलिए शून्यावकाश की अवस्था में राष्ट्रपति शासन डालने का निर्णय किया गया।

मान्यवर, अब इस तरह से कहना कि राष्ट्रपति शासन इसलिए डाला गया कि समस्या सँभलती नहीं है, ठीक नहीं है। मान्यवर, राष्ट्रपति शासन 13 फरवरी को डाला गया, नवंबर में ज़ीरो हिंसा, दिसंबर में ज़ीरो हिंसा, जनवरी में ज़ीरो हिंसा, मार्च 13 तक भी ज़ीरो हिंसा और उसके बाद से आज तक भी ज़ीरो हिंसा, तो एक प्रकार की भ्रांति खड़ी करने का हम प्रयास न करें। मान्यवर, 13 फरवरी, 2025 के 7 साल पहले मणिपुर में क्या था? 13 फरवरी, 2025 के 7 साल पहले वहाँ पर इतनी ही मजबूत सरकार कांग्रेस की थी और क्या हुआ था? एक वर्ष में average 200 से अधिक दिन बंद, blockade और कर्फ्यू रहा था। मैं यह सब बोलना नहीं चाहता था। मान्यवर, उनके समय में हुआ, हमारे समय में हो, वह हमारा सिद्धांत नहीं है। मगर जिस तरह से बात की गई, उस वक्त भी प्रधान मंत्री ने visit नहीं की थी और लगभग 1,000 से ज्यादा लोग

encounter में मारे गए। ये सारे लोग आज चिल्ला रहे हैं, चुप हैं। एक कम्युनिस्ट भाई भी खड़े होकर बोल रहे थे कि आप naxalism खत्म कर देंगे, मणिपुर में आप डेट दे सकते हैं! मुझे मालूम नहीं, उनको मणिपुर में शांति करनी है या naxalism को बचाना है। ...(**व्यवधान**)... एक संसद सदस्य के नाते आपको मालूम पड़ना चाहिए कि जातीय हिंसा और naxalism में अंतर है। दो समुदायों के बीच में जब नस्लीय हिंसा होती है, जातीय हिंसा होती है, इसको tackle करने का तरीका और जो नक्सली हथियार लेकर देश की सरकार और वहाँ की जनता के खिलाफ खड़े हैं, इनको tackle करने का तरीका अलग है। मैं भारतीय जनता पार्टी से हूँ, कम्युनिस्ट पार्टी से नहीं हूँ। मैं बताता हूँ कि क्या फर्क है। आपको दोनों हिंसाओं में कोई फर्क नहीं लगता है। ...(**व्यवधान**)... हिंसा, हिंसा नहीं होती है। दो समुदायों के बीच की हिंसा और देश के खिलाफ हथियार उठाना - इन दो हिंसाओं में फर्क है, भाई। शायद आप नहीं समझेंगे, इसीलिए इतने सिकुड़ गए हैं।

मान्यवर, इस संवेदनशील विषय पर मैं राजनीति करना नहीं चाहता था। मुझे तो आश्चर्य है। दो साल से इतनी सारी हिंसा होने के बाद भी विपक्ष ने जिस तरह से बात की है, मैं आश्चर्य चकित हूँ। यहाँ पर डेरेक ओब्राईन जी महिलाओं की स्थिति पर थोड़ा इमोशनल हो गए। डेरेक साहब, यहाँ तो जातीय हिंसा हुई थी, दोनों समुदाय आमने-सामने भिड़ गए थे। इसमें कई महिलाओं से दुर्व्यवहार हुआ। बंगाल में कुछ नहीं था, सालों तक सैकड़ों बहनों के साथ, संदेशखाली में दुर्व्यवहार होता रहा, लेकिन आपकी सरकार ने कुछ नहीं किया। उसने कुछ नहीं किया। RG Kar मामले में भी कुछ नहीं किया। आप जवाब नहीं दे सकते। वह दुर्व्यवहार आपकी ही पार्टी के नेता ने किया था, जिसको आपको सस्पेंड करना पड़ा था। हम न तो इसका समर्थन करते हैं और न ही उसका करते हैं। यह dual standard लेकर ज्यादा दिन नहीं चल सकते।

मान्यवर, ये कहते हैं कि 50 लोग मारे गए। मैं भी कबूल करता हूँ कि वहाँ 260 लोग मारे गए। यह आंकड़ा है, यह सच्चाई है। मगर बंगाल में चुनावी हिंसा में 250 लोग मार दिए गए। यहाँ जातीय हिंसा में लोग मारे गए। मान्यवर, बंगाल की जो स्थिति है, उसमें तो शायद ये नहीं बोले होते, तो थोड़ा ज्यादा अच्छा होता। यहाँ लोग जातीय हिंसा में मारे गए हैं, लेकिन वहाँ तो चुनावी हिंसा में मार दिए गए हैं।

मान्यवर, खरगे साहब ने कहा कि दो सीटों पर कांग्रेस की विजय हो गई, बीजेपी हार गई, इसलिए राष्ट्रपति शासन लगाया है। मान्यवर, चुनाव को काफी समय हो गया, वहाँ vacuum हुआ, इसीलिए हमने राष्ट्रपति शासन लगाया है। उन्होंने कहा हम दो सीटें जीत गए, आप सबक सीखिए। तो मान्यवर, ये दो सीटों से हमें सबक सिखाना चाहते हैं! इस देश की जनता ने लगातार तीन चुनावों में इनको सबक सिखा दिया है। मान्यवर, क्यों सबक सिखाया? मैंने आगे भी कहा कि नॉर्थ-ईस्ट की..

SHRI DEREK O'BRIEN: Mr. Chairman, Sir, he has taken my name. ...*(Interruptions)*... Will the hon. Minister yield? ...*(Interruptions)*...

श्री अमित शाह: मान्यवर, नॉर्थ-ईस्ट की बात कही गई। मैं आज बताने आया हूँ कि 2004 से 2014 कांग्रेस की सरकार रही, 2014 से 2024 नरेंद्र मोदी जी की सरकार रही है। नॉर्थ-ईस्ट में 2004 से

2014 में 11,327 हिंसा की घटनाएँ हुई थी, मोदी जी की सरकार में, 10 सालों में 70 प्रतिशत कमी के साथ ये 3,428 हुईं। सुरक्षा बल में 70 प्रतिशत कमी और नागरिकों की मृत्यु में, including Manipur, 85 प्रतिशत की कमी हुई है। मान्यवर, हमने 20 समझौते किए हैं। सबसे पहला समझौता NLFT के साथ 2019 में किया, 2020 में BRU के साथ समझौता किया, बोडो समझौता 2020 में किया, कार्बी समझौता 2021 में किया, आदिवासी समझौता 2022 में किया, DNLA समझौता 2023 में किया, उल्फा शांति समझौता 2023 में किया। ...(**व्यवधान**)... मेरी बात समाप्त तो होने दीजिए। मान्यवर, असम-मेघालय अंतरराज्यीय समझौता 2022 में हुआ, असम-अरुणाचल समझौता 2023 में और त्रिपुरा समझौता 2024 में हुआ।

मान्यवर, नॉर्थ-ईस्ट में 10,000 युवाओं ने हथियार डाल कर सरेंडर किया है। जब ये नॉर्थ-ईस्ट की शांति की बात कर रहे हैं, इसलिए मैं कह रहा हूँ। मान्यवर, मृत्यु की बात की गई। यह बात सही है कि हिंसा होने के बाद मणिपुर में अब तक 260 लोग मारे गए हैं, मगर इसमें से 80 प्रतिशत लोग पहले 15 दिन में ही मारे गए थे। जब नस्लीय हिंसा होती है, तो पहले 15 दिन में इसको कंट्रोल करना बहुत कठिन होता है। मान्यवर, मणिपुर में यह पहली बार नस्लीय हिंसा नहीं हुई है। माननीय सदस्य प्रियंका जी ने कहा कि यह 11वीं बार मणिपुर में राष्ट्रपति शासन लगाया गया। हमने तो पहली बार लगाया है, लेकिन 10 बार किसने लगाया? ...(**व्यवधान**)...

श्री मल्लिकार्जुन खरगे: मुझे मालूम था, मैंने उसी दिन बोला। ...(**व्यवधान**)...

श्री अमित शाह: नहीं, ऐसा नहीं है। ...(**व्यवधान**)... मान्यवर, मेरी बात समाप्त हो जाने दीजिए। ...(**व्यवधान**)...

MR. CHAIRMAN: He is not yielding, Kharge ji. ...(Interruptions)... No, he is not yielding. ...(Interruptions)... Hon. Home Minister is not yielding. Please. ...(Interruptions)... Nothing will go on record. ...(Interruptions)... No, it can't go on record, Sir. He is not yielding. ...(Interruptions)...

श्री अमित शाह: मान्यवर, मैं यह नहीं कहता। अभी भी मैं स्पष्ट करता हूँ। मैं यह नहीं कहता कि उनके समय में हुआ, इसलिए हमारे समय में होना चाहिए। इनसे हमारे समय में कम हुआ - यह comparison का सवाल नहीं है। शायद उनके वक्त भी कुछ कारण रहे होंगे, हमारे भी कारण मैं बाद में बताता हूँ।

मान्यवर, 1993 में नागा-कुकी संघर्ष हुआ। वह कितने साल चला? वह 1998 तक चला। उसमें कितने लोग मरे? उसमें 750 लोग मारे गए। क्या प्रधान मंत्री गए? मान्यवर, नहीं गए। इनके प्रधान मंत्री थे। 1997-98 में कुकी-पाइते संघर्ष हुआ। इंडी एलायंस के प्रधान मंत्री थे। उसमें 352 लोग मरे और वह ढाई साल चला। प्रधान मंत्री नहीं गए। मैतेई-पंगल संघर्ष 1993 में हुआ। उस समय पी.वी. नरसिम्हा राव जी प्रधान मंत्री थे। उसमें 100 से ज्यादा मृत्यु हुई। प्रधान मंत्री नहीं गए और सात महीने तक हिंसा चलती रही। मैं यह जो इतिहास बताता हूँ, वह जातीय संघर्ष का इतिहास है। पहले नागा-कुकी संघर्ष हुआ। दो ट्राइब्स के बीच में संघर्ष हुआ। फिर कुकी-पाइते

संघर्ष हुआ। यह भी दो ट्राइबल्स के बीच में हुआ। उसके बाद मैतेई-पंगल संघर्ष हुआ। मान्यवर, ये सारे जातीय संघर्ष थे, जो शांत होते-होते कई बार पाँच साल, कई बार ढाई साल और कई बार सात महीने लगे हैं और हर बार सैकड़ों लोग मारे गए हैं। मगर उस वक्त, मैं रिकॉर्ड चेक कर कहता हूँ कि भारतीय जनता पार्टी के सदस्यों ने इस तरह से उसको politicize करने का प्रयास नहीं किया था। मान्यवर, सबने कहा था कि मणिपुर के प्रति हमारी sympathy है, जल्दी शांति होनी चाहिए। इस प्रकार से पॉलिटिकल तंज कस कर मणिपुर के घाव पर नमक डालने का काम किया है। यह नहीं करना चाहिए।

मान्यवर, मैं आज बताना चाहता हूँ कि इस बार हिंसा क्यों हुई। हम सब जानते हैं कि भारतीय जनता पार्टी के सात साल में एक दिन का कर्फ्यू नहीं हुआ था। जिस मणिपुर में साल के 225 दिन तक कर्फ्यू, ब्लॉकेड, बंद रहता था। सात साल तक एक भी दिन कर्फ्यू नहीं हुआ था। मान्यवर, हाई कोर्ट का एक जजमेंट आया। जजमेंट के अंदर भारत सरकार को पूछे बगैर, रिकॉर्ड पर जवाब दिए बगैर, ट्राइबल कमीशन को पूछे बगैर एक जाति को ट्राइबल घोषित कर दिया। इसके कारण ट्राइबलों में अनरेस्ट हुआ और इसके खिलाफ एक बड़ा रोष हुआ तथा ट्राइबल एवं नॉन-ट्राइबल के बीच में झगड़ा हुआ। किसी ने इसको समझे बगैर टेररिज़्म का नाम दे दिया। किसी ने इसको सरकारी विफलता का नाम दिया और कुछ लोगों ने इसको धार्मिक संघर्ष मान लिया। यह न दो धर्मों के बीच में संघर्ष था, न वहाँ कोई टेररिज़्म की घटना थी, न लॉ एंड ऑर्डर का फेल्योर था। मान्यवर, एक जजमेंट के कारण पूरी ट्राइब्स के अंदर बहुत insecurity फैली कि रिजर्वेशन पर हमारा अधिकार चला जाएगा और इसके लिए एक ओर से प्रदर्शन हुआ, दूसरी ओर से प्रदर्शन हुआ और इतनी विस्फोटक स्थिति हुई कि चार दिन तक पूरे प्रयास करने के बावजूद शांति नहीं कर पाए।

मान्यवर, इस दुर्भाग्यपूर्ण जजमेंट के कारण यह हिंसा हुई है और यह जातीय हिंसा है। जजमेंट को दूसरे ही दिन सुप्रीम कोर्ट ने स्टे कर दिया, क्योंकि वह एक गैर-संवैधानिक जजमेंट था। सुप्रीम कोर्ट का यह एक सेटल लॉ है कि यदि किसी भी जाति को ट्राइब घोषित करना है, तो जब तक ट्राइबल कमीशन, कैबिनेट और संसद, ये सभी उसको नोटिफाई नहीं करते हैं, तब तक कोर्ट से कोई ऑर्डर नहीं हो सकता है। इस सेटल जजमेंट को डिस्टर्ब करके, भारत सरकार का जवाब लिए बगैर, ट्राइबल कमीशन, भारत सरकार का जवाब लिए बगैर एक जाति को रातों-रात ट्राइबल घोषित कर दिया गया और इसके कारण ही यह पूरी हिंसा हुई।

मान्यवर, मैं एक बार फिर से स्पष्ट करना चाहता हूँ कि राष्ट्रपति शासन किसी को बचाने के लिए लगाया गया था, ऐसा नहीं है। राष्ट्रपति शासन इसलिए लगाया गया, क्योंकि अविश्वास का प्रस्ताव आया था, ऐसा भी नहीं है। कांग्रेस के पास अविश्वास का प्रस्ताव लाने जितने सदस्य ही नहीं हैं। राष्ट्रपति शासन लगने के बाद भारत सरकार के गृह सचिव रहे श्री भल्ला जी को वहाँ का राज्यपाल बनाकर भेजा गया है। अब वहाँ शांति है, मान्यवर। ये जो कह रहे हैं कि दो कम्युनिटीज़ के बीच में वार्ता नहीं हुई, तो मान्यवर, उनकी कई बार मीटिंग्स हुईं। इसको सदन में लेट लाने का कारण भी मीटिंग थी, क्योंकि वहां मीटिंग्स चल रही थीं। मुझे मालूम था, इसी तरह के भाषण होंगे। मान्यवर, अभी-अभी जब यह सदन चल रहा था, तो उसी समय वहां दो मीटिंग्स हुई हैं और दोनों कम्युनिटीज़ की तीसरी फाइनल मीटिंग अब कुछ ही दिनों में दिल्ली में होने की संभावना है। मैं आशा करता हूँ कि दोनों कम्युनिटीज़ इसको समझेंगी और संवाद का रास्ता अपनाएंगी। वहां धीरे-

धीरे शांति तो हुई है, मगर संवाद भी प्रस्थापित होगा और जैसे ही संवाद प्रस्थापित होगा, हमें वहां एक भी ज्यादा दिन राष्ट्रपति शासन नहीं रखना है। यह हमारी पार्टी की पॉलिसी भी नहीं है, न कभी हमने रखा है।

मान्यवर, यह सभी जानते हैं कि हम जब भी राष्ट्रपति शासन लगाते हैं, जब भी अनुच्छेद 356 अप्लाई करते हैं, चाहे वह किसी भी कारण से करते हों, तो उसको दो माह के अंदर दोनों सदनों से अनुमोदन कराना पड़ता है, इसीलिए मैं इसका अनुमोदन कराने के लिए इस सदन के सामने उपस्थित हुआ हूँ। मैं आशा करता हूँ कि राष्ट्रपति शासन लगाने का जो निर्णय है, उसका सभी लोग समर्थन करेंगे और सुप्रीम कोर्ट का जो जजमेंट है, उसका compliance इस सदन के द्वारा किया जाएगा, धन्यवाद।

MR. CHAIRMAN: I shall now put the Statutory Resolution moved by the Minister to vote. The question is:

"That this House approves the Proclamation issued by the President on the 13th February, 2025 under Article 356(1) of the Constitution in relation to the State of Manipur."

The motion was adopted.

ANNOUNCEMENT BY THE CHAIR

MR. CHAIRMAN: Hon. Members, on the Waqf (Amendment) Bill, 2025, there was voting by division. Seat Division No.151 is allotted to Ms. Dola Sen and Seat Division No.133 is allotted to Shri Subrata Bakshi. It is mandatory that exercise of right of vote is valid and can be effected, to make it valid, only from the seat allotted to the hon. Member. Any other mode does not allow the Member to engage even in correction.

4.00 A.M.

The facility of correction is available only when the Member exercises the right from his or her seat. A correction slip was submitted by Ms. Dola Sen and there is no dispute on that count. Sanctity of voting is fundamental and any transgression is unacceptable. That this transgression has taken place, there is no option with the Chair except to invalidate that vote.

Hon. Members, we took recourse to electronic voting. On an earlier occasion, I had indicated that adaptability and accessibility to technology has been widely reflected by people at large. I would again urge the Members that except for very extraordinary situations, we must make optimizing rule for exercise of electronic